

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

124(ND)14

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2020**

**NAME OF THE COMPANY: Jasmohan Singh & Ors. V/s. M/s. Walco
Engineering Ltd.**

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Sourabh Gupta, Mr. Puneet Yadav & Mr.
Tarun Arora, Advocates

Present for the Respondent: Mr. Avinash Sharma, Advocate

ORDER

No time left. Renotify this case on 18th February, 2020.

—Sd—

(L.N. Gupta)
Member (T)

—Sd—

(Ina Malhotra)
Member (J)